

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

O R D E R

Dated Guwahati 8th August, 2023

No. HC.V-31/2023/ 66 I /Estt.### In exercise of the powers conferred under Article 229 of the Constitution of India read with rule 6(a) and 7(5) of the Gauhati High Court Services (Appointment, Conditions of Service and Conduct) Rules, 1967, Hon'ble the Chief Justice has been pleased to appoint the following employees, temporarily and until further orders, as Court Master in the Principal Seat of the Gauhati High Court, Guwahati, in the Pay Band of (PB-3) Rs. 22000-97000/- plus Grade pay of Rs. 10900/- p.m. plus other allowances as admissible under the Rules with effect from the date(s) of their joining against the post(s) mentioned below;

Sl. No.	Name & Designation	Post(s) against which appointed.
1.	Sri Damien L. Lushai, Senior Judicial Assistant	Vice Sri Rupam Kr Sarma, Court Master promoted to the post of Administrative Officer (Judicial).
2.	Sri Harekrishna Choudhury, Senior Judicial Assistant	Vice Smt Geetanjali Mayour, Court Master promoted to the post of Administrative Officer (Judicial).
3.	Smt Hemlata Rahang, Senior Judicial Assistant	Vice Sri Jitendra Kr Deuri, Court Master promoted to the post of Administrative Officer (Judicial).
4.	Sri Sudip Das, Senior Judicial Assistant	Vice Sri Ramen Sarma, Court Master promoted to the post of Administrative Officer (Judicial).
5.	Sri Utpal Buragohain, Cashier	Vice Sri Krishna Saikia, Court Master promoted to the post of Administrative Officer (Judicial).
6.	Sri Rupak Kumar Kalita, Assistant Protocol Officer	Vice Sri Anjum Borah, Court Master promoted to the post of Administrative Officer (Judicial).
7.	Sri Manajit Das, Senior Judicial Assistant	Vice Smt Maitreyi Devi, Court Master promoted to the post of Administrative Officer (Judicial).

By Order,

sdf

REGISTRAR (ESTT.)

Memo No. HC.V -31/2023/66I/A/Estt.

Dated 08.08.2023

Copy for information and necessary action to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Registrar (Vig./Judl./Admn.), Gauhati High Court, Guwahati.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Secretary, Gauhati High Court Legal Services Authority, Guwahati.

5. The Senior Information Technology Consultant, Gauhati High Court, Guwahati.
6. The Joint Registrar,....., Gauhati High Court, Guwahati.
7. The Joint Secretary to the Govt. of Assam, Finance (SIU) Deptt., Dispur, Guwahati-6.
8. The Joint Secretary to the Govt. of Assam, Finance (Budget) Deptt., Dispur, Guwahati-6.
9. The Director, Assam Gazette, Assam Govt. Press, Bamunimaidan, Guwahati-21, for publication of the above notification in the next issue of Assam Gazette.
10. The Director of Accounts and Treasuries, Assam, Dispur, Guwahati.
11. The Deputy Registrar ,, Gauhati High Court, Guwahati.
12. The Assistant Registrar,, Gauhati High Court, Guwahati.
13. The Secretary to the Hon'ble Chief Justice, Gauhati High Court, Guwahati.
14. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
15. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
16. The Project Manager, Gauhati High Court, Guwahati with a request to upload this notification in the High Court Website.
17. The Court Manager, Gauhati High Court, Guwahati.
18. The Treasury Officer, Kamrup Treasury, Guwahati-1.
19. The Private Secretary to Hon'ble Mr/Mrs. Justice.....Gauhati High Court, Guwahati.
20. The AOJ,....., Gauhati High Court, Guwahati for taking necessary action.
21. The Court Officer I & Court Officer II, Gauhati High Court, Guwahati.
22. The Chief Security Officer, Gauhati High Court, Guwahati.
23. The F&AO, Gauhati High Court, Guwahati.
24. Persons concerned.
25. CA to the Registrar General/Registrar (Vig.)/(Judl.)/(Admn.)/(Estt.), Gauhati High Court, Guwahati.
26. The Order file.


REGISTRAR (ESTT.)
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